

(1909) 04 CAL CK 0031
In the Calcutta High Court

In re: R. Baxter

Date of Decision : 15-04-1909

Acts Referred:

Citation : (1909) ILR (Cal) 645

Hon'ble Judges : R. Harington, C.J;Richardson, J;Mookerjee, J

Bench : Full Bench

Judgement

R. Harington, C.J.—We agree in the view expressed by the Board that exemption could be claimed and allowed in the case of Mr. Baxter. We accordingly direct that the sum of Rs. 500 paid by him when he was enrolled as an advocate of this Court be refunded.